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**PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT
OF ORISSA, CUTTACK**

CORRIGENDUM

Cuttack, Dated the 11th July, 2022

No.1070/R In the Scheme formulated under Rule- 5 of "The Odisha District and Subordinate Courts' Group-'D' Employees (Method of Recruitment and Conditions of Service) Rules, 2021", notified vide Court's Notification No.1046/R Dated, 30th June, 2022 and published in the Extraordinary Issue of Odisha Gazette No. 2199 Dated. 5th July, 2022;

1. In sub-rule (3) of Rule-3 of the Scheme, the clause (c) occurring after the clause (g) be read as clause (h).

By Order
C. R. Dash
Registrar General